

(b) if so, whether any discussion was held with the Government of Bangladesh in this regard during the last six months; and

(c) is so, the details thereof and further steps contemplated by Government to send back the Chakma refugees to Bangladesh ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) Yes, Sir.

(b) and (c). Government continue to maintain contact with the Bangladesh Government, in order to persuade that Government to take the necessary steps to create conditions in the Chittagong Hill Tracts which would give the refugees the confidence to return to their homes voluntarily.

Amendment to List of Scheduled Castes and Scheduled Tribes

1116. SHRI V.S. VIJAYARAGHAVAN : Will the Minister of WELFARE be pleased to state :

(a) whether Government propose to amend the List of Scheduled Castes and Scheduled Tribes; and

(b) if so, by what time it is likely to be done ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON) : (a) Yes, Sir.

(b) No time limit can be specified as any amendment in the existing lists of Scheduled Castes and Scheduled Tribes can be done only through an Act of Parliament in view of Articles 341 (2) and 342 (2) of the Constitution.

New Proforma for Confidential Report

1117. SHRI V.S. VIJAYARAGHAVAN : Will the PRIME MINISTER be pleased to state :

(a) whether Government have prepared new proforma for confidential report of Government employees so as to have a deeper assessment of their personality and work;

(b) if so, the details thereof and the

category of employees for which it has been prescribed; and

(c) whether the new form of assessment has been introduced in all the departments of Union Government ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (c). The Government introduced new Confidential Reports Formats for the IAS Officers from the years 1985-86. The formats facilitate the writing of the C.R. as objectively as possible with emphasis on qualitative as well as quantitative (targets and achievements, etc.) aspects of performance. Officers up to the level of Super Time Scale are required to indicate their achievements and contributions during the year which is in consonance with the principle of Management by Objectives. The C.R. formats for the officers of the Indian Forest Service, Indian Police Service and Central Secretariat Service have been revised on the model of the revised C.R. formats for the IAS. The Cadre Controlling Authorities of all Group 'A' Services have been asked to revise the C.R. formats of their Officers on the lines of the formats of the IAS Officers keeping in view the nature of functions, duties and responsibilities assigned to the concerned Services. Many Cadre Controlling Authorities have introduced the revised format.

Assistance to Mauritius for Oceanographic Study

1118. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR : Will the PRIME MINISTER be pleased to state :

(a) whether the Government of Mauritius had requested for technical assistance in carrying out hydrographic survey and oceanographic study in the coastal waters and the exclusive economic zone of Mauritius;

(b) if so, the details thereof;

(c) if not, whether any joint efforts have been made by India and Mauritius to assess the fishery potential in the Exclusive Economic Zone of Mauritius; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) Yes, Sir.

(b) Oceanographic Research Vessel 'Sagar Kanya' was deputed from 15th September to 12th October 1987 along a predetermined cruise track of about 5600 line kilometres in the EEZ of Mauritius. The studies were made to evaluate the environmental conditions as well as living and non-living resources.

(c) and (d). Do not arise.

Import of Patrol Vessels

1119. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR : Will the Minister of DEFENCE be pleased to state :

(a) whether Government propose to import some patrol vessels to protect Bombay High region;

(b) if so, the number of vessels proposed to be imported by Government;

(c) by when those patrolling vessels are proposed to be imported; and

(d) the steps taken in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI) : (a) and (b). Some Offshore Patrol Vessels are being acquired for the security of the Bombay High Region. Further details cannot be divulged in the interest of national security.

Computer Manufacturing in Collaboration with U.S.A.

1120. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR : Will the PRIME MINISTER be pleased to state :

(a) whether Government propose to manufacture some new computer system in collaboration with some American computer company;

(b) if so, the details thereof;

(c) whether any agreement in this regard has been signed; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS, AND SPACE (SHRI K.R. NARAYANAN) : (a) and (b). Yes, Sir. Government propose to manufacture a new series of computer system in collaboration with an American computer company, namely, Control Data Corporation.

(c) Yes, Sir. An Agreement has been signed with the American Company to manufacture the new computer system.

(d) Government propose to manufacture a mainframe computer system, the CYBER-930 in collaboration with Control Data Corporation, USA. An Agreement signed earlier between Department of Electronics and Control Data for the manufacture of CYBER 810/830 system has been amended in May, 1988 to include their latest series of computer namely CYBER 930.

Development in Super Conductivity

1121. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR : Will the PRIME MINISTER be pleased to state :

(a) the allocation of funds for improving infrastructure, carrying out competitive research and the developing capabilities in the technology application area during the current Five Year Plan;

(b) the various institutes which are participating in this programme for developing hi-tech realm of superconductivity; and

(c) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R.